

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 135 of 2012 &**  
**I.A. No. 251 & 252 of 2012**

**Dated: 6<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Shir Vidya Sagar Garg** ... Appellant(s)  
**Versus**  
**Shri Surender Singh Executive Engineer & Ors.** ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Devashish Bharuka**  
**Counsel for the Respondent(s): Ms. Jasneet**

**ORDER**

At the request of the learned counsel for the parties, Post the  
matter for hearing on **14.03.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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